



**May 28<sup>th</sup> 2019**

**PRESS RELEASE**

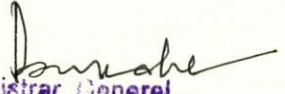
His Lordship, Mr. Justice Ajay Kumar Mittal, was administered the oath of office of Chief Justice of the High Court of Meghalaya today at Raj Bhavan by his Honour the Governor of Meghalaya Shri. Tathagata Roy.

Prior to his appointment as Chief Justice, his Lordship served as a Judge at the High Court of Punjab and Haryana where he was elevated as Judge on 9<sup>th</sup> January 2004.

His Lordship had functioned as Acting Chief Justice of the High Court of Punjab and Haryana between 4<sup>th</sup> May 2018 and 2<sup>nd</sup> June 2018 besides also functioning as Executive Chairman of the Haryana State Legal Services Authority for more than 3 (three) years.

His Lordship was born on September 30<sup>th</sup> 1958 at Chandigarh. He completed his LL.B. from Faculty of Law, Delhi University in 1980 after completing B.Com (Hons.) from Sri Ram College of Commerce, Delhi University in the year 1977.

His Lordship later on joined the Bar and practised as Advocate since July 1980 and until his elevation.

  
Registrar General  
(Registrar General)  
High Court of Meghalaya  
Shillong.